

**PROFORMA -IV**  
**STATEMENT OF DEBTS AND OTHER LIABILITIES FOR THE YEAR ENDING ON 31st MARCH 2011**  
**Name of the M.L.A : SRI CHAMPAI SOREN Sarailela (ST) 51**

Sl. No.	Amount	Name and Address of Creditor	Date of in during Details of Liability	Transaction	Remarks
1	2	3	4	5	6
1	NIL	NIL	NIL	NIL	NIL
2	NIL	NIL	NIL	NIL	NIL

Date :-

Note:-

1. In column- 6, information regarding permission, if any, obtained from or report made to the competent authority may also be given.
2. The Statment should also include various loans and advances available to Public Servants, like advance for purchase for purchase of cnveyance, house building advance, etc, (other than advance of pay and travelling allowances), and loans on life insurance Policies and fixed deposits, etc.

Signature.....

*[Signature]*  
 SRI CHAMPAI SOREN  
 SARAILELA  
 MEMBER OF LEGISLATIVE ASSEMBLY